OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Subject:- Demise of Sh. Ved Prakash Saini, revered father of Ms. Aanchal, Ld. ASJ (SFTC)-01, West District, Tis Hazari Courts, Delhi.

With profound sorrow and grief, this is to inform that Sh. Ved Prakash Saini, revered father of Ms. Aanchal, Ld. ASJ (SFTC)-01, West District, Tis Hazari Courts, Delhi, has left for his heavenly abode.

The cremation shall take place today i.e. on 02.05.2025 (Friday) at 03:00 P.M. at Nigam Bodh Ghat, Delhi.

> (DE CHAUDHARY) ADMINISTRATIVE CIVIL JUDGE (WEST) DELHI

No.14159 - 14309 /ACJ (Central)/2025

Dated, Delhi the

Copy forwarded for necessary information and necessary action to:-

1. The Ld. Registrar General, High Court of Delhi, New Delhi.

2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.

- 3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts Complex, Dwarka, New Delhi with request to circulate this circular amongst all the Judges, Family Courts in their respective
- 4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya,

The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi

- 6. All the Ld. Judicial Officer, Central District, Tis Hazari Courts, Delhi & on
- 7. The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District

8. The PS to Ld. Principal District & Sessions Judge (HQs.), Delhi.

9. All the Ld. ACJs of all Courts Complexes of Delhi with the request to circulate the same to the Judicial Officers of their respective districts.

10. Protocol Branch (Central), Tis Hazari Court, Delhi with the direction to bring this circular to the notice of former Judicial Officers through WhatsApp Group.

11. Notice Boards of all the Bar Associations at Tis Hazari, Patiala House, Dwarka, Rohini,

12. R & I Branch for uploading on LAYERS/on Centralize website also.

ADMINISTRA VE CIVIL JUDGE (WEST)

DELHI